

HIGH COURT OF KARNATAKA, BENGALURU

June 6, 2020

NOTICE

As per the Notice dated June 4, 2020, appointments granted to the members of the Bar for physical filing, payment of court fee, process fee etc., including physical hearing in any of the Courts in Chitapur and Chincholi taluks of Kalaburagi District were cancelled on Friday, June 5, 2020 and Saturday, June 6, 2020.

In view of the continuation of the situation in Chitapur and Chincholi taluks of Kalaburagi District due to COVID-19 pandemic, the Notice dated June 4, 2020, regarding cancellation of appointments granted to the members of the Bar for physical filing, payment of court fee, process fee etc., including physical hearing in any of the Courts in Chitapur and Chincholi taluks of Kalaburagi District, **is extended for a further period from Monday, June 8 to Friday, June 12, 2020.**

However, the Principal District and Sessions Judge shall ensure that few selected Courts take up matters, which are urgent in nature, only by video conferencing.

BY ORDER OF HON'BLE THE CHIEF JUSTICE

Sd/-
(Rajendra Badamikar)
Registrar General